

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

12/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: Sh. Keshav Prasad Dixit & Anr.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner.

ORDER

Notice to the ROC.

Though it is stated by the Petitioner that the report of the ROC has
been filed, it is still not before us.

Renotify this case on 13th February, 2018.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)